

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 101 of 2019

IN THE MATTER OF:

Venkatesh Koravadi

...Appellant

Vs

Viney Kaushal & Ors.

...Respondents

Present:

Appellant: Mr. Pramod Nair and Mr. Antony Julian, Advocates.

Respondents: Mr. Gorge Pothan Poothicote, Advocate for Respondent No. 4 and 9.

Mr. Mithun Verghis, Advocate for Respondent No. 5 and 8.

ORDER

02.09.2019: Heard learned counsel for the Appellant in part. Hearing remained inconclusive.

Post the appeal 'for further hearing' on **3rd September, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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